

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 119
IB- 2721/(ND)/2019
IA No. 676/340, 364/ND/2021

IN THE MATTER OF:

M/s Straight Edge Contracts Pvt. Ltd.

....**Applicant**

Vs.

M/s Three C Shelters Pvt. Ltd.

....**Respondent**

Order under Section 9 of IBC.

Order delivered on 19.02.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant
(IA NO. 340/2021)

: Mr. P Nagesh, Adv.
Mr. Ravi Kumar Adv.

For the Intervenor

: Mr. Sumant Batra, Adv.
Ms. Niharika Sharma, Adv.

For the IRP

: Ms. Sonal Alagh, Adv.

For the Orris

: Mr. Vaibhav Gaggar, Adv.
Mr. Sumedha Dang, Adv.
Mr. Rohan Khatana, Adv.

For the Respondent

:

ORDER

IA No. 676/ND/2021:

Learned Counsel for the RP states that reply is being filed today. Let, the copy be served. Learned Counsel for RP states that claimants in IA 340/ND/2021 and IA No. 364/ND/2021, whose claims have been received by RP out of which the claim of the claimant in IA No. 364/ND/2021 is rejected after the verification by RP and these claimants have filed an application being IA No. 676/ND/2021 against the rejection of their claim.

IA No. 340/ND/2021:

The claim is still under verification and the same has not been rejected by the RP. Let, the RP complete the process of the claim.

In the meantime, the stay of holding the CoC meeting is vacated and let the process be continued as per the provisions of regulation.

List for hearing on 11.03.2021

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)

Vaishali – 19.02.2021